

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. I.A. 4521/2023

I.A. 4472/2023

I.A. 3781/2023

In

C.P.(IB)-27(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: Bank of India

V/s.

Housing Development & Infrastructure Ltd.

SECTION 7 OF IBC, 2016

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Adv. Aman Kacheri a/w. Adv. Kanishk Khetan and Adv. Mukul Bhagtani i/b
Dhir & Dhir Associates for Applicant, Adv. Chaitanya Chavan a/w. Dipika
Panchmatia & Sagar Parab i/b Vigil Juris for Respondent No. 4 (RP), Sr. Adv.
Chetan Kapadia a/w. Adv. Rohan Agarwal, Adv. A Ramarao for Respondent
No.1 & 2 in IA 4472/2023 and Sr. Adv. Vikram Nankani a/w. Adv. Ranjeev
Carvalho a/w. Adv. Sunil A for Respondent No. 3 are present.

Heard the counsel for Applicant, list this matter on **08.02.2024** at **3:45 PM.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)